

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3498
ANSWERED ON:29.07.2009
SALE OF VITAMIN C UNDER DRUG LICENSE
Singh Shri Uday Pratap

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large quantity of Vitamin C is being cleared not as a drug;
- (b) if so, whether sale of such drug is being regulated under drug license issued to the traders in the country;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): No. Vitamin C, being a drug, is imported into the country through Customs via Central Drugs Standard Control Organisation (CDSCO) offices in various ports of entries based on import licenses or no objection certificates in case of animal feed grade products.